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for the members of the East Pakistan Dis placed Persons Co-operative Housing So ciety in E.P.D.P. Colony, Kalkaji, New Delhi.

(b) Out of Rupees one crore, a sum ol Rs. 46,05,696 has been spent.

(c) 195 houses are presently under construction and are likely to be completed by the end of the June, 1973.

(d) and (e) The houses are still under construction and only materials of standard quality are being used. The question of taking any remedial measures, therefore, does not arise.

## ALLOTMENT OF LAND BV DDA TO PRIVATE EDUCATIONAL INSTITUTIONS

641. SHRI JAGAN NATH BHARDWAJ : Will the Minister of WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that the Delhi Development Authority has earmarked land for allotment to Voluntary Organizations for setting up Educational Institutions; (b) if so, the details thereof;

(o the localities in Delhi where lands have been earmarked; and

to Questions

(d) the criteria laid down for allotment of land for privately managed Educational Institutions ?

THE MINISTER OF WORKS AND HOUSING (SHRI UMA SHANKAR DIK-SHIT) : (a) DDA has earmarked land for allotment to recognized schools and colleges including those established by Voluntary Organizations.

(b) and (c) A list of such institutions and the localities where land has been allotted for educational purpose is placed on the Table of the House.

(d) The allotment is made to such institutions on the following conditions : —

(1) The institution should be registered under the Societies Registration Act, 1860.

(2) The institution should be of nonprofit making character.

(3) Its case should be sponsored by the Ministry of Education and Director of Education, Delhi Administration.

	Name of the Institution				Name of the Scheme		
1.	Rao Tula Ram Society		,		Dhaula Kuan		
2.	Ram Lal Anand College Society	,			Dhaula Kuan		
3.	Rajdhani College			•	Basai Darapur		
4.	Modern College Society	•		٠.	Institutional area at Sri		
5.	Hastinapur College Society			•	Dhaula Kuan Area.		
6.	St. Anthony Girls School			•	Safdarjang Residential Scheme Block 'C'.		
7.	Arya Orphanage				East of Kailash		
8.	All India Federation of the deaf				Institutional area South of IIT		
9.	Delhi Pulblic School .				East of Kailash		
0.	Vivekanand Mahila College	•			Village Kakar doma Shahdara.		
1.	Bishop of Delhi				Village Sheikh Serai.		
2.	Nav Shakti Education Society	•		·	Masjid Moth Area.		
3.	D.A.V. School Gandhi Nagar				Draft Zonal Plan for Zone-E.		

## STATEMENT

Private institutions to whom land has been allotted for educational purposes

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	Name of the Institution		Name of the Scheme		
14.	Hindu Education Society, Krishna Nagar		Draft Zonal Plan for Zone-E.		
15,	Shri Lal Bahadur Shastri Rashtriya Sansk Vidyapeeth.	rit	Institutional Area south of I.I.T.		
16.	Guru Nanak Vidya Bhandar Trust .		Safdarjang Residential Scheme,		
17.	Gargi College		Institutional area at Sri		
18.	All India Sanskrit Sahitya Sammelan.		Institutional area south of I.I.T.		
19.	Nehru Bal Samiti		Development plan of Masjid Moth		
20.	Shyama Prasad Mukerji College .		Madipur Village,		
21.	Sri Aurobindo Society		Village Adchini.		
22.	Montessori Education Society		Wazirpur Residential Scheme.		
23.	Institute of Home Economic Society		Institutional Area south of I.I.T.		
24.	Blind Social Welfare Society		Zone G-8 near Hari Nagar (Clock Tower).		
25.	Shivaji College		Basai Darapur village		
26.	Gian Bharti Society		North of Badarpur Road.		
27.	Jamia Malia Islamia		Okhla & Joga Bai village,		
28.	Kendriya Vidyalaya Sangathan .		Janakpur Residential Scheme.		
29.	United School Organisation		Institutional Area South of I.I.T.		
30.	Delhi Catholic Acrchidocese	١,	Okhla Jogabai.		
31.	Delhi Catholic Society		Safdarjang Residential Scheme.		
32.	Sri Aurobindo Education Society		Village Kalo Serai		
33.	Bhagat Singh College	٠	Dhaula Kuan Area.		

## गुजरात राज्य को सूखे के कारण हुई हानि

642. थोमती सुमित्राजी० कुल-कर्णो : क्या क्रुचि मंत्री यह बताने की क्रुपा करेंगे कि :

् (क) गुजरात सरकार को अभूत पूर्व सूखे के परिणामस्वरूप कितनी हानि हुई है ;

(ख) गुजरात सरकार को केन्द्र द्वारा कितना धन प्रदान किया गया है ब्रौर उन्होंने इस काम के लिए कितने धन की मांग की थी ;

(घ) क्या केन्द्रीय सरकार को दिये गये प्रतिवेदन में और राज्य सरकार ढारा भेजे गये ब्यौरे में कोई अन्तर है?

## f[Loss ro Gujarat State, due to drought

\*<>42. SHRIMATI SUMITRA G. KUL-KARNI : Will the Minister of AGRI-CULTURE be pleased to state :

(a; what is the extent of loss to the State of Gujarat on account of unprecedented drought;

(h) what is the amount given to the Government of Gujarat by the Centre and the amount sought by them for this purpose;

(c) what are the details of the report of the Central Investigation team which had gone to Gujarat to study the extent of loss; and

(d) whether there is any difference between the report of Central Government and the details given by the State Govern-in Lilt ?]

t[ ] English translation.